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SLP(Crl.)No. 5200 OF 2003

ITEM No.MM-3

Court No. 1

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 5200/2003

(From the judgement and order dated 04/03/2003 in CRMA 1029/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

UNION OF INDIA

Petitioner (s)

VERSUS

MAHABOOB ALAM

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for issuance of non-bailable war. of arrest
modification of Court's Order)

With

SLP(Crl.)No.5201/2003

Date : 04/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)

Ms. Sushma Suri,Adv.

For Respondent (s)

Mr. Irshad Ahmad,Adv.

UPON being mentioned by the counsel the Court made the following

O R D E R